

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 61 of 2017 (SZ)

Applicant(s)
Rajiv Chekuri
Kancheepuram.

Vs. Respondent(s)
The Special Officer,
Sithalapakkam Village Panchayat,
Chennai and 8 others.

Legal Practitioners for Applicant(s)
Mr. Rajiv Chekuri
Party-in-Person

Legal practitioners for respondent(s)
M/s. M.R. Gokul Krishnan for R1
M/s. M.K. Subramanian and
P.Velmani for R3 to R7
Mr. E.Manoharan for R8
Mr. M.Arokiaraj for R9

Note of the Registry	Orders of the Tribunal
Order No. 5	<p>Date 10th October, 2017</p> <p>Respondents have not filed the reply inspite of the opportunities given.</p> <p>Learned counsel appearing for respondent No.1 submitted that the reply would be filed during the course of the day.</p> <p>Learned counsel appearing for respondent Nos.3 to 6 submitted that reply filed by respondent No.1 is being adopted by other respondents.</p> <p>Respondent No.2 has not entered appearance at all, even though that fact was made clear on 16.08.2017. Even</p>

today there is no appearance for respondent No.2.

In such circumstances, respondent No.2, the Block Development Officer, St. Thomas Mount Panchayat Union, Chitlapakkam, Chennai – 600 064 is directed to appear before the Tribunal on 08.11.2017.

The applicant is at liberty to file rejoinder within 10 days.

List the matter on 08.11.2017.

.....J.M.
(Justice M.S. Nambiar)

